

BUSINESS ADVISORY COMMITTEE
(TWELFTH LOK SABHA)

THIRD REPORT

(Presented on 7.7.1998)

The Business Advisory Committee held a sitting on Monday, the 6th July, 1998.

2. The Committee recommend that 4 hours may be allotted to the Discussion and Voting on Demands for Grants (Railways) for 1998-99.

3. The Committee also recommend that the Discussion and Voting on Demands for Grants (General) for 1998-99 of the following Ministries may be taken up on the dates as shown against each:—

(i) Agriculture	Tuesday, the 7th July, 1998.
(ii) Defence	Friday, the 10th July, 1998.
(iii) Home Affairs	Monday, the 13th July, 1998.
(iv) External Affairs	Tuesday, the 14th July, 1998.

4. The Finance (No. 2) Bill, 1998
(*Consideration and passing*) 9 hours
(to be taken up on Wednesday, the 15th, Thursday, the 16th and passed by Friday, the 17th July, 1998).

5. The Committee further recommend that Discussion and Voting on Demands for Grants in respect of Budget (General) for 1998-99 may commence from Tuesday, the 7th July, 1998 and conclude on Tuesday, the 14th July, 1998 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to Vote at 6 P.M. on Tuesday, the 14th July, 1998.

6. The Committee also recommend that in order to make available more time for discussion on Demands for Grants and Finance (No. 2) Bill, 1998, the House may sit during Lunch Hour from the 7th July, 1998 till the passage of Finance (No. 2) Bill, 1998 on the 17th July, 1998 except Fridays, *i.e.* the 10th and the 17th July, 1998 and upto 8 p.m. daily.

7. The Committee further recommend that discussion under rule 193 regarding rise in prices of essential commodities may be taken up on Thursday, the 9th July, 1998.

NEW DELHI;
July 6, 1998

Asadha 15, 1920 (Saka)

G.M.C. BALAYOGI,
Chairman,
Business Advisory Committee.